

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 10

C.P. (IB)/945(MB)2020

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **29.04.2024**

NAME OF THE PARTIES : **VL Astra Engineers (I) Pvt Ltd**

Vs

Aubrey Builders Pvt Ltd

For OC : Adv. Krupta Parikh.

For CD : None present.

Section 9 of IBC

ORDER

Heard Counsel for OC. The CD was set *ex-parte* on 15.04.2021. Counsel for OC has not suggested any RP to act as IRP. Hence, an IRP will be appointed from the panel of IBBI in the event the Application is admitted. **Reserved for Orders.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

JNK